

PENDENCY/ARREARS OF MAIN CASES IN THE STATE OF MANIPUR FOR THE MONTH OF AUGUST, 2016

HIGH COURT OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	3081	122	3203	144	6	150	115	9	124	3110	119	3229	0.94	-2.46	0.81	15	0	15	196	29	225

SUBORDINATE COURTS OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	4129	3526	7655	149	367	516	292	429	721	3986	3464	7450	-3.46	-1.76	-2.68	24	10	34	393	779	1172